

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.878/(MAH)/2017

CORAM:



Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Bhoir Offshore Pvt Ltd
V/s.
Bilfinger Neo Structo Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Anir Doctor	} Advocates for Corporate Debtors ✓	
2.	Mr. Bankim Ganjan		
3.	Mr. Vishal Sheth] Advocates for OP. Creditors	
4.	Ms. Srujana Kammannetti		

ORDER

T.C.P. No. 878/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.
2. By consent adjourned to **14.12.2017**.

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)
20.11.2017.
aah

Sd/-
M.K. Shrawat
Member (Judicial)